

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

27

OA.703/97

dt.9-6-97

Between

A. Koteswara Rao

: Applicant

and

1. Union of India, rep. by
Secretary & DG Posts
Min. of Communications
D/o Posts, New Delhi-110001

2. Chief Post Master General
AP Circle, Hyderabad 500001

3. Post Master General
Vijayawada Region
Vijayawada 520002

4. Senior Supdt. of Post Offices
Vijayawada Division
Vijayawada Bin : 520001

5. Senior Post Master
Vijayawada Headquarters

: Respondents.

Counsel for the applicant

: B.S.A. Satyanarayana
Advocate

Counsel for the respondents

: V. Bhimanna
Addl. CGSC

CORAM

HON. MR. H. RAJENDRA PRASAD, MEMBER (ADMN.)

OA.703/97

dt.9-7-97

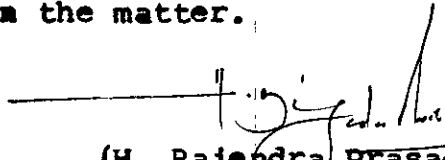
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Judgement

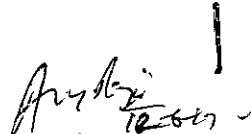
(Oral order per Hon. Mr. H. Rajendra Prasad, Member(Admn))

Heard Sri B.S.A. Satyanarayana, learned counsel for the applicant and Sri V. Bhimanna, learned counsel for the respondents.

1. The facts of this case are exactly identical in OA.1434/93 decided on 5-5-1995 (Annexure 5 in the OA) and the directions issued in the said OA are fully applicable in this OA. The respondents should therefore extend the same benefits to the present applicant as well.
2. This OA is disposed of at the admission stage itself. Sri Bhimanna is duly heard in the matter.


(H. Rajendra Prasad)
Member (Admn)

Dated : June 9, 97
Dictated in Open Court


Deputy Registrar (D) ce

sk

O.A.703/97

To

1. The Secretary & DG Posts,
Ministry of Communications,
Dept.of Posts, New Delhi.
2. The Chief Postmaster General,
A.P.Circle, Hyderabad-1.
3. The Postmaster General,
Vijayawada Region, Vijayawada-2.
4. The Senior Superintendent of Post Offices,
Vijayawada Division, Vijayawada-1.
5. The Senior Postmaster,
Vijayawada Headquarters.
6. One copy to Mr.B.S.A.Satyanarayana, Advocate, CAT.Hyd.
7. One copy to Mr.V.Bhimanna, Addl.OGSC. CAT.Hyd.
8. One copy to HHRP:(A) CAT.Hyd.
9. One copy to D.R.(A) CAT.Hyd.
10. One spare copy.

pvm.

16/7/97

T COURT

TYPE BY CHECKED BY

COMPALED BY APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE
VICE-CHAIRMAN

and

THE HON'BLE MR. H. RAJENDRA PRASAD: M(A)

Dated: 9-6-1997

ORDER/JUDGMENT

M.A./R.A./C.A.No.

in

C.A.No.

T.A.No.

703/97.
(w.p.)

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected.

No order as to costs

pvm

केन्द्रीय प्रशासनिक अपील निकाय
Central Administrative Tribunal
दिल्ली
4 JUL 1997
HYDERABAD BENCH